

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.12.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

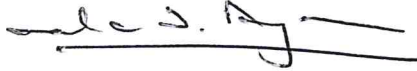
CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 167/BB/2019	For report of Liquidator - Liquidation	Sec 10 of I&B code 2016	M/s GNB Technologies (India) Pvt Ltd	Arjun Rao		Shri Malav Jitendra Ajmera, RP

ADVOCATE FOR PETITIONER/s:

LIQUIDATOR -
TRISGAL

#47547A596

FOR
LIQUIDATOR
S.S. Ambekar



ADVOCATE FOR RESPONDENT/s:

ORDER

Heard learned Counsel for Liquidator. Post the case on 10.01.2020.



MEMBER(T)

Amar



MEMBER(J)


Court Officer